

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 100 of 2006
with I.A. No. 176 of 2006

Dated : July 12 , 2007

Present:

Hon'ble Mr.Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A.Khan, Technical Member

Mr. Suresh Aggarwal
Versus
WBERC & Ors.

- Appellant

-Respondents

Counsel for the Appellant(s) : none

Counsel for the Respondent(s) : Mr. Pratik dhar, Mr. C.K. Rai for Resp no. 1
Mr. M.G. Ramachandran and Mr. Sanjeev
Kappor for CESC

ORDER

An application has been moved under section 120 of The Electricity Act, 2003 for permission to withdraw the appeal. Having regard to the contents of the application, the appeal is allowed to be withdrawn as not pressed.

(A.A. Khan)
Technical Member

(Anil Dev Singh)
Chairperson